



**KARNATAKA LEGISLATIVE ASSEMBLY
FOURTEENTH LEGISLATIVE ASSEMBLY
FIRST SESSION ADJOURNED MEETING**

**THE KARNATAKA GOVERNMENT PARKS (PRESERVATION)
(AMENDMENT) BILL, 2013**
(L.C. Bill No. 14 of 2013)

(As passed by the Legislative Assembly)

A Bill, further to amend the Karnataka Government Parks (Preservation) Act, 1975.

Whereas, it is expedient further to amend the Karnataka Government Parks (Preservation) Act, 1975 (Karnataka Act 23 of 1975), for the purposes hereinafter appearing;

Be it enacted by the Karnataka State Legislature in the Sixty-Fourth Year of the Republic of India, as follows:-

1. Short title and commencement.- (1) This Act may be called the Karnataka Government Parks (Preservation) (Amendment) Act, 2013.

(2) It shall come into force at once.

2. Amendment of section 5.- In the Karnataka Government Parks (Preservation) Act, 1975 (Karnataka Act 23 of 1975) in section 5, after clause (e), the following shall be inserted, namely:-

"(f) 49 acres and 34 guntas (approximately) consisting of the buildings of Vidhana Soudha, Vikasa Soudha and other structures with the boundaries specified hereunder for the purposes of repairs and other developmental works,-

North: Starting from Legislature House circle, running along the road and ending upto car parking gate.

South: Vidhana Veedhi road starting from Lokayuktha office running along Gopala Gowda circle touching Police Thimmaiah circle.

East: Starting from Legislature circle, running along boundary wall of Rajbhavan and touching Police Thimmaiah circle.

West: Starting from Lokayukta office running along M.S. Building compound and ending at Parking gate."

STATEMENT OF OBJECTS AND REASONS
(As appended to at the time of Introduction)

In an area of 49 acres and 34 guntas (approximately) consisting of the buildings of Vidhana Soudha and Vikasa Soudha with the boundaries specified hereunder, the Government sometimes find it difficult to take up repairs, and other developmental works.

North : Starting from Legislature House circle, running along the road and ending upto car parking gate.

South : Vidhana Veedhi road starting from Lokayuktha office running along Gopala Gowda Circle touching Police Thimmaiah circle.

East : Starting from Legislature circle, running along boundary wall of Rajbhavan and touching Police Thimmaiah circle.

West : Starting from Lokayukta office running along M.S. Building compound and ending at Parking gate.

Hence the Bill.

FINANCIAL MEMORANDUM

There is no extra expenditure involved in the proposed legislative measure.

SHAMANOOR SHIVASHANKARAPPA
Minister for Agriculture Marketing
and Horticulture

P. OMPrAKASHA
Secretary
Karnataka Legislative Assembly

ANNEXURE

**Extract from the Karnataka Government Parks (Preservation) Act, 1975
(Karnataka Act 23 of 1975)**

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5. Permission in certain cases :- Notwithstanding anything contained in section 4, the State Government may subject to such conditions and restrictions as it may impose as regards construction, maintenance, management use and like matters alienate an area of,-

(e) 18028.35 Square meters between High Court Building and Old KGID Building surrounded by,-

East: K.G.I.D. Building and High Court Building Security fence 120.65 meters.

West: Ambedkar Veedhi 170.68 meters.

North: K.G.I.D. road to Ambedkar Veedhi. 137.27 meters.

South: High Court Building and Road leading from Ambedkar Veedhi to High Court Building Security fence 170.42 meters.

to park the Vehicles of High Court Advocates and visitors.

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